

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 202/1995

IN RE : T.N. GODAVARMAN THIRUMULPAD

Petitioner(s)

VERSUS

UNION OF INDIA AND ORS.

Respondent(s)

([1] IN RE : "CONSTRUCTION OF MULTI STOREYED BUILDINGS IN FOREST LAND MAHARASHTRA"

[i] I. A. No. 2079 OF 2007 [Application For Impleadment And Directions] WITH

[ii] I.A Nos. 2301-2302 OF 2008 [Applications For Impleadment And Directions] AND

[iii] I.A. Nos. 3044-3045 OF 2011 [Applications For Impleadment And Directions] AND

[iv] I.A. Nos. 2771-2772 OF 2009 [Applications For Impleadment And Directions] WITH I.A. NOS. 172553 AND 172555 OF 2024

(Application for Additional and Documents and Exemption from filing O.T. in I.A. Nos. 2771-2772 of 2009) AND

[v] I.A.Nos. 111725 AND 154041 OF 2018 [Applications For Substitution Of Applicant, I.E. Smt. Housabai Haribhau Bhairat And Condonation Of Delay In Filing Application For Substitution In I.A. Nos. 2771-2772/2009] WITH

[vi] I.A. NO. 254946 OF 2023 (Application For Directions In I.A. No. 2301-2302/2007 Filed By M/S. Mitter & Mitter Co., Advocate) WITH I.A. NO. 39711 of 2024 (Application For Permission To File Additonal Documents In I.A. No. 254946/2023 Filed By M/S. Mitter & Mitter Co., Advocate)

WITH

W.P.(C) No. 301/2008 (PIL-W)

(IA No. 2/2008 - EXEMPTION FROM FILING O.T.

IA No. 9108/2024 - INTERVENTION APPLICATION)

Date : 13-08-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE K.V. VISWANATHAN

Counsel for parties

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Ms. Nishi Sangtani, Adv.

For M/S. Mitter & Mitter Co., AOR

Ms. Ranjeeta Rohtagi, AOR

Mr. C.S. Ashri, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 14.08.2024, as first item.

I.A. NO.172422/2024

1. This application was mentioned today.
2. List on 21.08.2024.

(NARENDRA PRASAD)
DEPUTY REGISTRAR

(ANJU KAPOOR)
COURT MASTER